

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA No.1899/1997

New Delhi this the 23th day of February, 1998.

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Surajpal Singh,  
47, Prem Nagar,  
Najafgarh, New Delhi.

(By Advocate Shri Rajeev Sharma)

..Applicant

VS

1. Union of India  
through its Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi-1

2. Group Commandant,  
CISF Group Hqrs.  
Ministry of Home Affairs,  
Bailey Road, Rukunpura,  
Post: B.V. College,  
Patna 14(Bihar)

(None for the respondents)

..Respondents

O R D E R (Oral)

(Hon'ble Shri S.R. Adige, Vice Chairman(A))

Shri Sharma appears and prays for permission to withdraw  
as  
the OA, the Tribunal has no jurisdiction to adjudicate in this  
matter.

2. Permission to withdraw the OA is granted. It is open  
to the applicant to seek such other legal remedies as are  
available to him, if so advised.

Jakki Smeethi  
(Smt. Lakshmi Swaminathan)  
Member(J)

Adige  
(S.R. Adige)  
Vice Chairman(A)